

Expression of Interest for Translation of Judgments

Expression of Interest is invited from willing Retired Judicial Officers, for the work of Translating Judgments from English to Hindi / predominant local language of Bihar. The engagement will be purely on work performance basis which shall be for one year. The Hon'ble Court may revise or extend the engagement. The selected Retired Judicial Officers shall be required to translate all Reportable Judgments including headnotes, etc. of the Supreme Court of India arising out of Patna High Court. They shall be paid, after verification, a remuneration of Rs. 100 Per Page in case the judgments having not more than 50 pages and Rs.75 per page for the Judgments above 50 pages.

Last date to fill the online application form is ten (10) days from the date of uploading on official website of Patna High Court. Further, mere submission of an application shall not confer upon an applicant a vested right to work assignment and in this regard the Hon'ble High Court reserves the right to accept or reject any or all applications without assigning any reason.

Date : 17.08.2023

Place : Patna


Registrar IT-cum-CPC

Performa for Online Application

Photo

1. Name of the applicant :
2. Father's Name :
3. Last post held :
4. Name of the Court / Organization :
from where superannuated
5. District :
6. Date of Birth :
7. Gender :
8. Mobile Number :
9. Email Id :
10. Address for Correspondence :
11. Permanent Address :

Declaration: I do hereby declare that all the information mentioned above is true to my best knowledge and belief.

Signature